### **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 48 OF 2017 & IA NO. 49 OF 2017

Dated: 12<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

### In the matter of:

M/s Chettinad Cement Corporation Ltd. .... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Rhea Luthra

### **ORDER**

Issue fresh dasti notice to the Respondents returnable on 31.10.2017.

List the matter on <u>31.10.2017.</u> Interim order to continue until further orders.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd